NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

COURT NO.1

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.8/BB/ 2017	-	Hearing (for report by OL office)	230/ 232	Shilpa Medicare Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

23. NYOUL KURTAKOSE 9401951060

Petitioner

<u>ORDER</u>

PCS for petitioner is present. He has filed that notice issued to the Income Tax Department. No representation for ROC and RD. Await notice. Again fresh notice is ordered to them. PCS to collect notices from the Registry and serve on them. List it on 13/9/17.

MEMBER(J)

MEMBER(T)